NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

UNDER SECTION

S.No. NAME (IN CAPITAL)

: TCP/54/2016

: M. Othiswami & Another

: Vijaya Raja Agro Hi-Tech Private Limited & 4 Others

: 397/398

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. C.BHARGAVI

for A-R.My Kany Respondent

Fespondent

R. NIDHYASHONEAN Connections Achill

R. ASIADIL RUMAN

ORDER

Counsels representing both the parties are present and prayed for time to make submissions. Time is enlarged at request. Put up on 23.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

rsdr (K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc